f[DR. P. S. DESHMUKH: As has already been said in the House, hon. Members on the one hand complain that pure milk is not available, but on the other when an effort is made to make pure milk available to them and corrupt employees are discharged, they grumble again.]

DR. SHRIMATI SEETA PARMANAND : Is the hon. Minister aware that the percentage of fat in buffalo's milk should be 0-9 per cent, while in the milk supplied by the Depots, it is only $0 \cdot 6$ per cent, and that the milk is adulterated by the salesmen?

DR. P. S. DESHMUKH: I shall enquire into this.

SHRI P. SUNDARAYYA: For how many years were these salesmen employed and styled as temporary?

DR. P. S. DESHMUKH: The nature of their work is such that, it is not possible to make them permanent. They work only for about 2i hours in the morning and 2A hours in the evening. At present there are about 61 persons employed.

SHRI P. SUNDARAYYA: My question is not that at all.

MR. CHAIRMAN: For how long have they been employed on a temporary basis, that is your question.

SHRI P. SUNDARAYYA: Especially those people who have been sent away without any notice and without any charge-sheet. For how long had these persons been employed, though you might call them temporary?

DR. P. S. DESHMUKH: The period will vary with each individual.

SHRI P SUNDARAYYA: Approximately?

MR. CHAIRMAN: He has not got It.

SHRI P. SUNDARAYYA: Will it be more than two or three years?

MR. CHAIRMAN: Jle does not wish to commit himself.

to Questions

DR. SHRIMATI SEETA PARMANAND: Does not the hon. Minister think that the sale of milk, half by coupons and half by cash, leads to defalcation?

MR. CHAIRMAN: It is a long argument.

कृषि उन्नति सम्बन्धी प्रकाशनों का वितरण तथा प्रचार

*५७९ श्वी न० सिं० चौहान (श्वी प्र० च० भञ्जदेव की ओर से):क्या खाद्य तथा कृषि मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या कृषि-उन्नति के सम्बन्ध में खाद्य तथा कृषि मंत्रालय से प्रकाशित पत्रि-काओं और पुस्तकों के प्रचार, उनके विभिन्न प्रादेशिक भाषाओं में अनुवाद, राज्यों में वितरण तथा शीघ्र वितरण के लिये सरकार ने कोई प्रवन्ध किये हैं; तथा

(ख) यदि किये हैं, तो वे प्रबन्ध क्या हैं?

PUBLICITY AND DISTRIBUTION OF PUBLICA TIONS ON IMPROVEMENT OF AGRICULTURE

*579. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any arrangements have been made by Government for the publicity, translation into various regional languages, distribution among the States and immediate supply of the pamphlets and booklets dealing with improvement of agriculture published by the Ministry of Food and Agriculture; and

(b) if so, what are those arrangements?]

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) and (b). A statement in-

f English translation.

dicating the arrangements made by the Ministry of Food and Agriculture is laid on the Table of the Council.

Statement

Publicity.—Arrangements (a) have been made by the Ministry of Food and Agriculture for effec dissemination informatioT tive of regarding improved agricultural techniques, through the media of journals, pamphlets, leaflets, review series research publications, abstracts, posters, films, radio and audiovisual aids.

(b) Translation -In accordance with the decisions reached in a conference held in Luck-now in November 1952, the Ministry of Food and Agriculture produces pamphlets etc. in two viz., English and Hindi and this languages. material is generally translated and printed in the regional languages by the State Governments. In this connection assistance is provided to the State Governments by way of supply of blocks etc. Regarding other material such as posters, the publicity translation in regional languages of the captions etc. of the posters, is done through the office of the Advertising Consultant to the Government of India, Ministry of Information and Broadcasting and through the News Services of All India Radio, New Delhi.

Distribution.-The pamphlets and (c) other literature printed at the Government of India Press are distributed by the Manager of Publications, the journals and whereas publications printed at the private presses are direct and lu certain cases distributed through State Directors of Agriculture and State Directors of Publicity and through them to various district authorities, colleges, with libraries and institutions connected agriculture. The material is also supplied to officers in-charge of Community Projects, Extension and Development Blocks and through the village level workers to the cultivators themselves. The good office of panchayats, co-operative unions, Janapada Sabhas and

seed stores are also sought to be utilised for dissemination of knowledge on the subject. Individual agents are also appointed wherever possible, on commission basis, to stock and sell publications, which are also advertised in prominent periodicals.

to Questions

श्री एन० एस० चौहान : खेती की तरक्की के बारे में अब तक कितना लिटे-रेचर छपा है ? उस पर मरकर्ज हुकूमत (सेंट्रल गवर्नमेंट) का कितना खर्चा हुआ है ? आगे जो इस बारे में स्की है उस पर कितना खर्च किया जायगा ?

t LSHRI N. S. CHAUHAN: How much literature has been published so far on the subject of improvement of agriculture? How much expenditure has the Central Government incurred on it? How much expenditure will be incurred in future on the scheme regarding improvement of agriculture?]

डा॰ पी॰ एस॰ देशमुख: यह बतलाना बड़ा मुशकिल है कि कितना खर्चा हुआ।

t[Dr. P. S. DESHMUKH: It is very difficult to say iiow much expenditure was incurred.]

श्री एन० एस० चौहान : में सुन नहीं सका आपने क्या कहा ।

t [SHRI N. S. CHAUHAN: I could not hear what you said.]

DR. P. S. DESHMUKH: It is very difficult to give this information.

श्री एन० एस० चौहान : सूबाई हुकू-मतें जो इस पर खर्च करती हैं उसमें क्या केंद्रीय सरकार भी कुछ मदद देती है ?

i" I SHRI N. S. CHAUHAN: Does th j Central Government also make soma contribution towards the expenditui e incurred by State Governments in th s connection?]

t English translation.

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 Written Answers
 I COUNCIL]

 डा॰
 पो॰
 एस॰
 देशमुख : जा नहीं।
 Locom now;

 पैसों के तोर पर मदद नहीं दी जाती।
 मगर जो हमारे पब्लिसिटी के जस्यि है
 (b)

 मगर जो हमारे पब्लिसिटी के जस्यि है
 जनकं ment in

 जिनस हम काम कराना चाहते है
 उनकं ment in

 लिए हम राज्य सरकारों को कोर फार्म
 (c)

 सप्लाई करते है
 जो कि अपनी अपनी

लेंगएज में उन्हें छपाते हैं ।

t[DR. P. S. DESHMUKH: No. Sir, no financial aid is given but, tor our publicity agencies, through which we want to have our work done, we supply blank forms to the State Governments which publish them in their respective languages.]

MR. CHAIRMAN: Question Hour is aver.

WRITTEN ANSWERS TO QUESTIONS

टाटा लोकोमोटिव ग्रीर इंजोनियरिंग कम्पनी में घन-विनियोग

*५८४. स्त्री प्र० चं० भञ्जवदेवः वया रेलवे मंत्री यह बताने की कृपा करेंगे कि.

(क) टाटा खोकोमोटिव और इंजी-नियरिंग कम्पनी में अब तक के घन-विनियोग का सम्पूर्ण परिमाण क्या है:

(स) उस कम्पनी में अपने घन-विनियोग के भाग से सरकार को क्या लाभांश प्राप्त होता है; और

(ग) उस कम्पनी में सरकार की तरफ से कितनी राशि के अंग्रेतर धन-विनियोग का प्रस्ताव है ?

•([INVESTMENT IN THE TATA LOCOMOTIVE AND ENGINEERING COMP

*584. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state:

(a) what is the total amount of money invested by Government in the Tata

fEnglish translation.

Locomotive and Engineering Company uptil now;

to Questions

(b) what dividend is received by Government on their share of invest ment in that Company, and

(c) what amount is proposed to befurther invested by Government in that Company?]

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) The total investment is approximately Rs. 7 crores, out of which the Government share of investment is Rs. 2 crores.

(b) No dividend has been declared so far.

(c) There is no proposal for further investment under consideration at present.

BARGAINING AGREEMENTTHE MANAGEMENT AND THE WORKERS' FEDERATION OF THE OH COMPANIES

*585. SHRI B. GUPTA: Will the Minister for LABOUR be pleased to state whether he has received any letter from the All India Petroleum! Workers' Federation appealing for his intervention for persuading the managements of the oil companies operating in India to enter into a collective bargaining agreement with the Federation?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): Yes.

FULL BENCH APPELLATE TRIBUNAL FOR DISPOSAL OF APPEAL CASES

*586. SHRI B. GUPTA: Will the Minister for LABOUR be pleased to state:

('a) whether Government have received any representation from the All India Petroleum Workers' Federation .for the appointment of a full bench Appellate Tribunal to hear appeals which are pending before the division benches of the Labour Appellate Tribunals in Bombay, Madras, Travan-